

[MR. SPEAKER]

Member think? The Prime Minister is part of that Government.

The question is: 'That leave be granted to introduce a Bill to establish and incorporate a teaching and affiliating University at Shillong'.

The motion was adopted.

PROF. S. NURUL HASAN: I introduce the Bill.

14.35 hrs.

FOOD CORPORATIONS (AMENDMENT) BILL*

MR. SPEAKER: Shri Shinde, we have been very impatient over what has happened. We gave you a certain time...

THE MINISTER OF STATE IN THE MINISTER OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): I am very sorry...

SHRI K. S. CHAVDA (Patan): It is already 2.35 P.M. We must adjourn for lunch.

MR. SPEAKER: When the time for taking food is past, I think it is good for health not to take food.

You are a very regular member. We did not expect this from you. We disapprove of it, not because you are the Minister concerned in this case, but we disapprove of it in the case of any Minister who does not attend to his business here.

SHRI ANNASAHEB P. SHINDE: I assure you, Sir, of one thing. During the last ten years, not even on a minor matter I have shown any disrespect. I have the highest respect for the procedure of the House. But what happened was....

MR. SPEAKER: I hope the House will agree.

SOME HON. MEMBERS: Yes, Yes.

MR. SPEAKER: The House is very generous sometimes.

SHRI ANNASAHEB P. SHINDE: I beg to move for leave to introduce a Bill further to amend the Food Corporations Act, 1964.

MR. SPEAKER. The question is: "That leave be granted to introduce a Bill further to amend the Food Corporations Act, 1964".

The motion was adopted

SHRI S. M. BANERJEE. (Kanpur): This can be item 9A.

MR. SPEAKER: Let it be 9A or whatever it is. This is for us to do.

SHRI ANNASAHEB P. SHINDE: I introduce** the Bill.

MR. SPEAKER: Should we continue now with our business?

SOME HON. MEMBERS: No. no.

MR. SPEAKER: Then we adjourn for lunch till 3.30 P.M.

14.38 hrs.

The Lok Sabha adjourned for Lunch till thirty minutes past fifteen of the Clock.

The Lok Sabha re-assembled after Lunch at Thirty-five minutes past Fifteen of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]

*Published in Gazette of India Extra ordinary, Part II, Section 2, Dated 16-11-72

**Introduced with the recommendation of the President.